

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-BA-29 OF 2020

Miss. Arshiya Anjum Applicant.

V e r s u s

State Respondent.

Shri K. Poulekar, Advocate for the Applicant.

Shri P. Faldessai, Addl. Public Prosecutor for the respondents.

Coram:- DAMA SESHADRI NAIDU J.

Date: 11th September 2020

P.C.

The learned counsel for the applicant seeks Court's leave to withdraw this Bail Application. Leave granted. The application is dismissed as withdrawn. According to him, now the police have filed the chargesheet. Under these changed circumstances, his liberty needs to be protected to file a fresh bail application. Accordingly, Court grants liberty to the applicant to file a fresh Bail application before the Trial Court.

DAMA SESHADRI NAIDU, J

vn*